

(d) whether the Government have taken up this matter with Russia; and

(e) if so, the response thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) President Yeltsin in his speech at the Central Hall of Parliament on 29 January, 1993 said, "if you take military and technical aspects, we do not intend to extend any aid to Pakistan".

(c) Government have seen reports regarding Pakistan's interest in acquiring sophisticated military aircraft from Russia.

(d) Pakistan's continuous efforts to acquire sophisticated arms and equipment beyond its legitimate defence needs, is a cause of concern. Our views in this regard have been conveyed to the Russian Government.

(e) According to information available no transaction for acquisition of military aircraft by Pakistan from Russia has been finalised so far

Alleged Corruption Cases in DESU

4593. SHRI MANJAY LAL: Will the Minister of POWER be pleased to state:

(a) the number of alleged corruption cases pending in Delhi Electric Supply Undertaking (DESU) against its officials at present; and

(b) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V.RANGAYYA NAIDU): (a) and (b) At present, about 991 cases of alleged corrup-

tion against DESU officials are pending, for which regular departmental action against the concerned officials is already in process.

Talks with Pakistan

4594 SHRI K.V.R.CHOWDARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the official level bilateral talks held with Pakistan during the last one year,

(b) whether any agreements were arrived at/signed as a result of these talks;

(c) if so, the salient features of these agreements; and

(d) if not, the progress made on various bilateral issues as a result of these talks?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Sixth round of talks between the foreign Secretaries of India and Pakistan took place in New Delhi from 17 to 19 August, 1992. Bilateral talks were also held on the Tulbul Navigation Project from 6 to 9 August, 1992; on the Sachin issue from 2 to 4 November, 1992; and on the demarcation of the boundary in the Sir Creek area from 5 to 6 November, 1992.

(b) and (c) At the sixth round of Foreign secretary level talks, Instruments of Ratification of the Agreement on Prevention of Air-space Violations by Military Aircraft were exchanged. This agreement seeks to prevent airspace Violations and lays down the procedure for permitting over-flights and landings by military aircraft. Instruments of Ratification on the Agreement on Advance Notice on Military Exercises, Manoeuvres and Troops Movements were exchanged. This agreement prescribes advance notice on exercises, manoeuvres and troop movements on both sides of the border. A joint